

PROFORMA FOR DECLARATION OF ASSETS
(As on 31.03.2012)

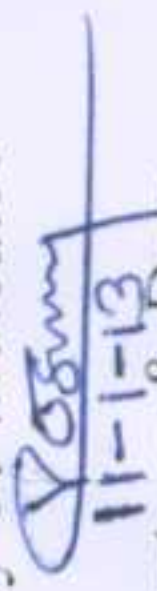
Name of Officer (In Full): *DEEPAK KUMAR KOSHLEY*
 Date of Birth: *05-11-1981*
 Present post held: - *Civil Judge Class II*

Immovable Property		How acquired? Whether by purchase, lease mortgage, inheritance, gift or other wise with details of person from whom acquired						
Name and details of Property	if not in own name, state in whose name held and his/her relationship to the Govt. service							
<table border="1"> <tr> <td>Housing and other Buildings</td> <td>Land</td> </tr> <tr> <td>2</td> <td>3</td> </tr> <tr> <td>—</td> <td><i>nil</i></td> </tr> </table>	Housing and other Buildings	Land	2	3	—	<i>nil</i>	4	5
Housing and other Buildings	Land							
2	3							
—	<i>nil</i>							
Movable Property (Valued Above 25000/- of Rs.)								
Name of Articles								
<i>Two wheeler motorcycle passion plus</i>	<i>(Rs 46,000/-)</i>							
Jewellery (Lump Sum)								
Jewellery (Worth Rs.)								
<i>Gold - 55 gm</i>	<i>(Approximately - Rs- 1,70,000/-)</i>							
<i>Silver - 150 gm</i>	<i>(Approximately - Rs- 10,000/-)</i>							

Shares/Debentures		
Name of Issuing Company 1	Nos. of Shares 2	
—	—	
Life Insurance Policy & Others		
Name of Issuing Company 1	Amount 2	
1/ Max Life Insurance 2/ LIC 3/ Secura Life Insurance	Rb- 10,00,000 -/- Rb 05,00,000 -/- Rb- 02,68,000 -/-	
Bank Deposites/Securities & Investments		
Name of Bank 1	City 2	Amount 3
—	—	—
SBI A/c no 30650612454	—	Rb - 1940 -/-
—	—	—
4) GPF - CPS	—	Rb 1,12,773 -/-
5) NSS	—	—
6) Others 5 Year P-o REC covering Deposits	—	Rb- 30,000 -/-

1. In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated

Note - The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules, 1965


11-1-13
Signature & Date